



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16 IA 39/17	TP 208/17	Hearing	391 / 394	Phoenix Lamps Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	H.N. NARENDRA DEVI	Petitioner	
2.	PARINA LALLA		
3)	Prema. Hatti	ROC Respondent SEBI	
4)	LEENA BHAT		

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Standing Counsel for SEBI is also present.

IA 39/17 is allowed vide separate orders.

For carrying out amendment in the original scheme and for filing amended scheme, list it on 31.07.2017.


MEMBER (J)


MEMBER (T)